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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.957/99

DATE OF ORDER : 29.6.1999.

Between :-

A.Gopinath

... Applicant

And

1. The Chief Personnel Officer,  
Personnel Branch, Head Quarters,  
Office, Rail Nilayam,  
Sec'bad - 500 071.
2. The General Manager,  
S.C.Railway, Rail Nilayam,  
Sec'bad - 500 071.

... Respondents

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Counsel for the Applicant : Shri K.Venkateswara Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

J

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...2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri K.Venkateswar Rao for the applicant and Sri V.Rajeshwar Rao for the Respondents.

2. Applicant who is a Senior Draughtsman in the Signalling Department on repatriation from Railway Electrification Project was posted as Section Engineer in Senior DSTE/R, Guntakal by impugned order dated 12.5.1999 (Annexure A-I page-5 to the OA). This O.A. is filed challenging transfer order and for a consequential direction to retain him at Secunderabad. The applicant submits that he has submitted representation dated 12.5.1999 (Page-8 to the OA). He is of the opinion that he may be permitted to submit a representation to the General Manager for accoring him a favourable position.

3. In view of the above submission, the applicant if so advised, may submit a detailed representation addressed to Respondent No.2 within 7 days from the date of receipt of a copy of this order. Respondent No.2 should dispose of that representation within one month from the date of receipt of the same.

4. With the above direction, the OA is disposed of. No costs.

  
(B.S.JAI PARAMESHWAR)  
Member (J)  
29-6-99

  
(R.RANGARAJAN)  
Member (A)

av1/

Dated: 29th June, 1999.

Dictated in Open Court.

Amul  
T-788

*cc To day*

1ST AND 2ND COURT

COPY TO:-  
1. HONJ

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

2. HHRP M(A)  
3. HBSDP M(J)

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

4. D.R.(A)  
5. SPARE

THE HON'BLE MR. JUSTICE N.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :  
MEMBER (J)

ORDER: 29/6/99

ORDER / JUDGEMENT

MR. / RA. / CP NO.

DA. NO. 957/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH / DESPATCH

- 5 JUL 1999

HYDERABAD BENCH